



**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.51/2021

Today, this the 12th day of January, 2021

Through video conferencing

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd.Jamshed, Member (A)**

Mr. Vijay Kumar Yadav,
Aged about 55 years,
S/o Late Sri T.N. Yadav,
R/o A-10, IAS Officer's Colony,
Rajpur Road, Dehradun,
Uttarakhand.

.. Applicant

(Through Mr. Vinay Vats, Advocate)

Versus

1. Union of India through
Deputy Secretary to Govt. of India,
Min. of Personnel, PG & Pension,
Department of Personnel & Training,
New Delhi.
2. State of Uttarakhand through
the Chief Secretary,
Govt. of Uttarakhand,
Secretariat, Dehradun,
Uttar Pradesh.
3. State of Uttar Pradesh through
The Chief Secretary,



Government of U.P.,
Civil Secretariat, Lucknow,
Uttar Pradesh.

.. Respondents

(Through Mr. Ranjan Tyagi, Advocate)

ORDER (ORAL)

Justice L. Narasimha Reddy :

After arguing the OA for some time, learned counsel for the applicant sought permission to withdraw the O.A. with prayer to file a proper application in the pending O.A. Permission is accorded. O.A. is dismissed as withdrawn.

2. It is left open to the applicant to file misc. application in OA-341/2017 pending before the Lucknow Bench of this Tribunal. No costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

January 12th, 2021

/vv/jyoti/vb/akshaya/sd